NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, COURT No- II

*** *** ***

(9) IA 1665/2020 IN C.P.(IB)-4258(MB)/2019

IA 1665/2020 Suman Construction (Chembur) and Anr IN THE MATTER OF

Reserve Bank of India

V/s

Dewan Housing Finance Corporation Limited

*** *** ***

Dated 5th March, 2021

ORDER

The matter is taken up through Virtual Hearing (VC). The Ld. Counsel for both the sides are present. Pleadings are complete.

List the matter before Regular Bench on 11.03.2021 for hearing.

Sd/-MOHAMMED AJMAL Member (Judicial) Sd/-RAVIKUMAR DURAISAMY Member (Technical)

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